

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 304**  
TO BE ANSWERED ON 18.07.2017

**Web Portal**

304. SHRI NARANBHAI KACHHADIYA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether his Ministry has launched a web portal for approval of projects under the Coastal Regulation Zone and if so, the details thereof;
- (b) the nature of functioning and objectives of the above portal;
- (c) whether the above system is likely to help bodies of concerned States/Union Territories like the project proposers as well as State Coastal Zone Management Authority (SCZMA) and Municipal Committee town planning Agencies to check the status of their proposals; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(DR. HARSH VARDHAN)

- (a) to (d) With a view to streamline procedure for grant of clearances, the Ministry of Environment, Forest and Climate Change has rolled out a “Web Portal for CRZ Clearances”. This portal is a web based system for obtaining clearances by the Project proponents, under the Coastal Regulatory Zone (CRZ) Rules. The system enables the project proponents and the concerned State/UT bodies like the State Coastal Zone Management Authorities (SCZMAs) and Municipal/Town Planning Agencies to track the status of proposals. The system allocates a unique identity for each proposal for all future references and information can be accessed on-line.

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